

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/470/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE APPLICANT : Sundaresan Nagarajan (RP)
(P dot G Construction Pvt Ltd)
NAME OF THE RESPONDENT : Duraisamy & 11 others
UNDER SECTION : 14(1)(b) of IBC, 2016

ORDER

Due to paucity of time, this matter is adjourned to **05.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS